

HIGH COURT OF CHHATTISGARH: BILASPUR

ORDER

No. 131/Confdl./2017
II-2-4/2002 (Part-II)

Bilaspur, dated the 30th January, 2017

The following Officiating/Probationary* District Judges of Higher Judicial Service, are hereby, issued certificate of confirmation in terms of sub-rule (5) of Rule 9 of the Chhattisgarh Higher Judicial Service (Recruitment & Conditions of Service) Rules, 2006:-

TABLE

1.	Shri Shyam Lal Nawratana*
2.	Shri Devendra Nath Bhagat
3.	Shri Ramjivan Dewangan
4.	Shri Anand Ram Dhidhi
5.	Shri Omprakash Singh Chauhan
6.	Shri Gopal Krishna Neelam
7.	Shri Liladhar Sarthi
8.	Shri Pravin Kumar Pradhan
9.	Shri Rishi Kumar Burman
10.	Ku. Sanghpushpa Bhatpahari
11.	Smt. Geeta Neware
12.	Shri Prabodh Toppo
13.	Shri Srinarayan Singh
14.	Shri Sheikh Ashraf
15.	Shri Alok Kumar (Jr.)
16.	Ku. Ranju Rautrai
17.	Smt. Sangeeta Naveen Tiwari
18.	Smt. Leena Agrawal
19.	Shri Pankaj Kumar Jain
20.	Shri Pankaj Kumar Sinha

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(2)

21.	Shri Harish Kumar Awasthi
22.	Smt. Shraddha Shukla Sharma
23.	Smt. Madhu Tiwari
24.	Smt. Garima Sharma
25.	Shri Yashvant Kumar Sarthi
26.	Shri Rajendra Kumar Verma
27.	Shri Sunil Kumar Jaiswal*
28.	Smt. Vandana Deepak Dewangan*
29.	Shri Neeraj Sharma*
30.	Shri Rajeev Kumar*
31.	Shri Suresh Joon*
32.	Smt. Neelima Singh Baghel*
33.	Shri Dukhi Ram Dewangan*
34.	Smt. Shubhra Pachouri*

BY ORDER OF THE HIGH COURT


(ARVIND SINGH CHANDEL)
REGISTRAR GENERAL

Endt. No. 132/Confdl./2017
II-2-4/2002 (Part-II)

Bilaspur, dated the 30th January, 2017

Copy forwarded to: -

- (1) Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

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(3)


- (7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Chandra Bhushan Bajpai, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Anil Kumar Shukla, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (13) Registrar (Vigilance/ I. & E./ Judicial/Computerisation), High Court of Chhattisgarh, Bilaspur for information.
- (14) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (15) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex) , Mantralaya, New Raipur for information.
- (16)
 - a. Shri Shyam Lal Nawratana, III Additional District & Sessions Judge, Ambikapur,
 - b. Shri Devendra Nath Bhagat, Additional District & Sessions Judge (F.T.C.), Dhamtari,
 - c. Shri Ramjivan Dewangan, II Additional District & Sessions Judge, Baloda-Bazar,
 - d. Shri Anand Ram Dhidhi, II Additional District & Sessions Judge, Janjgir-Champa,
 - e. Shri Omprakash Singh Chauhan, Additional Registrar (Administration), High Court of C.G., Bilaspur,
 - f. Shri Gopal Krishna Neelam, Registrar, Chhattisgarh Arbitration Tribunal, Shahid Veer Narayan Singh Bhawan, Ghadi Chowk, Raipur,
 - g. Shri Liladhar Sarthi, VI Additional District & Sessions Judge, Bilaspur,
 - h. Shri Pravin Kumar Pradhan, Additional District & Sessions Judge, Ramanjuganj,
 - i. Shri Rishi Kumar Burman, II Additional District & Sessions Judge, Durg,
 - j. Ku. Sanghpushpa Bhatpahari, VI Additional District & Sessions Judge, Durg,
 - k. Smt. Geeta Neware, I Additional District & Sessions Judge, Bilaspur,
 - l. Shri Prabodh Toppo, Presiding Officer, Wakf Tribunal, House No. 252-253, First Floor, Sector- 5, Devendra Nagar, Raipur,
 - m. Shri Srinarayan Singh, Chairman, Permanent Lok Adalat, Bilaspur,
 - n. Shri Sheikh Ashraf, IV Additional District & Sessions Judge, Bilaspur,
 - o. Shri Alok Kumar (Jr.), I Additional District & Sessions Judge, Rajnandgaon,
 - p. Ku. Ranju Rautrai, Additional District & Sessions Judge (F.T.C.), Ambikapur,
 - q. Smt. Sangeeta Naveen Tiwari, Addl. Judge to the Court of I Additional District & Sessions Judge Rajnandgaon at Dongargarh,
 - r. Smt. Leena Agrawal, Additional District & Sessions Judge (F.T.C.), Jashpur,
 - s. Shri Pankaj Kumar Jain, Special Judge of Special Court for trial of C.B.I. cases, Raipur,
 - t. Shri Pankaj Kumar Sinha, VII Additional District & Sessions Judge, Raipur,
 - u. Shri Harish Kumar Awasthi, III Additional District & Sessions Judge, Surajpur,

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(4)

- v. Smt. Shraddha Shukla Sharma, IV Additional District & Sessions Judge, Raipur,
w. Smt. Madhu Tiwari, Additional District & Sessions Judge, Griaband,
x. Smt. Garima Sharma, I Additional District & Sessions Judge, Raigarh,
y. Shri Yashvant Kumar Sarthi, Deputy Secretary, Chhattisgarh Lok Aayog, Near Gandhi Chowk, (Old Malaria office), Raipur,
z. Shri Rajendra Kumar Verma, VIII Additional District & Sessions Judge, Raipur,
aa. Shri Sunil Kumar Jaiswal, Addl. Judge to the Court of Additional District & Sessions Judge, Mungeli,
bb. Smt. Vandana Deepak Dewangan, II Additional District & Sessions Judge, Sakti
cc. Shri Neeraj Sharma, Additional District & Sessions Judge (F.T.C.), Baikunthpur,
dd. Shri Rajeev Kumar, IX Additional District & Sessions Judge, Bilaspur,
ee. Shri Suresh Joon, Additional District & Sessions Judge, Bilaspur,
ff. Smt. Neelima Singh Baghel, V Additional District & Sessions Judge, Durg,
gg. Shri Dukhi Ram Dewangan, Additional District & Sessions Judge, Sarangarh,
hh. Smt. Shubhra Pachouri, V Additional District & Sessions Judge, Raigarh,
for information.
- (17) Additional Registrar (Judicial/ D.E. & E./ Admn./ S. & A. Cell/ M.), High Court of Chhattisgarh, Bilaspur for information.
(18) Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
(19) Additional Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
(20) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
(21) Deputy Registrar (Copying & Writ/ Criminal / Civil/ D.E./ Works & Protocol/ Vigilance and I.&E./ R.G./ Estt.), High Court of Chhattisgarh, Bilaspur for information.
(22) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur for information.
(23) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
(24) Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Library/ Litigation/ Pension / Protocol/ Record Room (Admn.)/ R.G./ S. & A. Cell/Vigilance/Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
(25) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
(26) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


(ARVIND SINGH CHANDEL)
REGISTRAR GENERAL